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# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM  $\,$ 

CP No. 10/59/HDB/2018
Sanghi Industries Limited
Gireesh Kumar Sanghi
Sanghi Industries Limited and other
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#### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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M. And Bun	Advanty Corny toro	9440569166.	MAN

### <u>ORDER</u>

Heard Mr.S.Chidambaram, learned PCS for the Petitioner and Mr.Ch.Ramesh Babu along with Mr.M.Anil Kumar learned counsel for the Respondent. The learned PCS filed an affidavit on behalf of his client on 24.01.2018 heard by Mr.Ramesh Babu for discussion. Post the case on 26.01.2018.

Member (Tech)

Member (Judl)